

Man Mohan Sharma

DHJS

Director (Administration) /  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

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No. DJA/Trg./Induction (DJS)-Batch-2021/1471/2021/2350

04<sup>th</sup> July, 2022

- ✓ Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
- Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD
- Sh. Narottam Kaushal, Principal District & Sessions Judge, South, Saket
- Sh. Sanjay Garg - I, Principal District & Sessions Judge, South-East, Saket
- Sh. Vinod K. Yadav, Principal District & Sessions Judge, North, Rohini
- Sh. Sanjay Kumar, Principal District & Sessions Judge, West, THC
- Sh. Manoj Jain, Principal District & Sessions Judge, South-West, Dwarka

Sub: Valedictory Function of newly appointed DJS officers

Respected Sir

The Delhi Judicial Academy is organizing a Valedictory Function on successful completion of Induction Training Programme, for the 49 newly appointed Officers of Delhi Judicial Service (DJS) including following 12 newly appointed DJS Officers who have been posted in regular courts and one Officer Ms. Seema Meena, who is on maternity/child care leave:

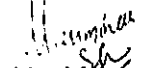
S. No.	Name of Officer	Jurisdiction	District	Place of Posting
1.	Mr. Shashank Nandan Bhatt	MM (NI Act)	South-West	Dwarka
2.	Ms. Deepsha Madaan	MM (Mahila Court)	South	Saket
3.	Ms. Archita Garg	MM (Mahila Court)	South-East	Saket
4.	Ms. Rashi Raheja	MM (Mahila Court)	South	Saket
5.	Ms. Nidhi Chitkara	MM (Mahila Court)	North	Rohini
6.	Mr. Sarthak Panwar	MM (NI Act)	South-West	Dwarka
7.	Ms. Himanshi Tyagi	MM	East	KKD
8.	Ms. Shazadi Halima Sadiya	MM (Mahila Court)	East	KKD
9.	Mr. Rishabh Tanwar	MM	South-East	Saket
10.	Ms. Tabassum Khan	MM (NI Act) Digital Court	South-East	Saket
11.	Ms. Shagun	MM	West	THC
12.	Ms. Meena Chauhan	MM	Central	THC
13.	Ms. Seema Meena	On Maternity / Child Care Leave		

The Valedictory function shall be conducted on 08<sup>th</sup> July, 2022 (Friday) at 4:30 PM at the Judges Lounge, 1<sup>st</sup> Floor, A Block, High Court of Delhi.

Since the above named officers are posted in regular courts, your goodself is kindly requested to intimate the Officers posted in your district about the date and time of the function.

Yours faithfully,

Yours sincerely,

  
(Man Mohan Sharma)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)  
TIS HAZARI COURT, DELHI

No. 51608-613 /JOTP/Gaz./2022

Dated, Delhi the 06 JUL 2022

As directed copy of letter bearing No. DJA/Trg./Induction (DJS)-Batch-2021/1471/2021/2350 dated 04.07.22 received from the Ld. Director (Administration), Chairperson (Officiating) Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. Ms. Meena Chauhan, Ld. MM, Central District, Tis Hazari Court, Delhi
2. Ms. Seema Meena, Ld. DJS Officer R/o Pragatak Bunglaow, PVR Chock, Barshi Road, Maharastra, Latur, MIDC, Latur-413512 (Maharastra).
3. The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same

  
06/7/2022

(Deepak Dabas)  
Additional Sessions Judge (NDPS)  
Link Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.